

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 08  
IA No. 79/JPR/2024  
CP No. (IB)- 03/95/JPR/2024  
Under Section 95 of IBC, 2016

**In the matter of:**

**Union Bank of India (Erstwhile Andhra Bank) ...Applicant**  
**Versus**

**Alimuddin Kagzi ...Respondent**

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**


**Present Through Video Conferencing: -**

For the Applicant : Abhishek Devgan, Adv.  
For the Respondent : Prateek Kedawat, Adv.

**ORDER**

List the matter on 30.04.2024.

  
(Rajeev Mehrotra)  
Technical Member

  
(Deep Chandra Joshi)  
Judicial Member

April 17, 2024